

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Phone: 011-23753942; fax-23753923

To

Date: 16.6.2023

Shri Raj Kumar Mehta,
Advocate for GRIDCO Ltd.,
32 Lawyers Chambers,
Supreme Court of India,
New-Delhi-110001

Subject: Request for time extension in Petition No. 58/GT/2022 -reg.

Ref: Your request letter dated: 12.6.2023;

Sir,

With reference to your request letter dated 12.6.2023 on the above subject, I am directed to inform that your request for extension of time in filing reply to the amended Petition has been granted and the same is extended till **4.8.2023**, after serving copy to the Petitioner.

2. The Petitioner is also allowed to file its rejoinder, if any, by **1.9.2023**. The parties shall complete their submissions within the due dates mentioned and no further extension of time shall be granted.

3. The matter shall be listed for hearing on **15.9.2023**.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:

All Respondents